

reaction of the Government thereto;

(c) whether the Government had received any formal communication from Pakistan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) and (b) Indian nationals entering Pakistan through the Wagha land route have in recent weeks faced difficulties.

Government have brought this to the attention of the Pakistani authorities.

(c) No, Sir.

(d) Does not arise.

#### **Setting up of Paradip Coal Handling Project**

3711. SHRI GOPI NATH  
GAJAPATHI :  
SHRI SULTAN SALAHUDDIN  
OWAISI :  
SHRI BOLLA BULLI  
RAMAIAH :  
DR. D. VENKATESWARA  
RAO :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the quantum of loan provided by Asian Development Bank for the Paradip Coal Handling Project;

(b) the terms and conditions imposed by Asian Development Bank while providing the loan for the project; and

(c) the extent to which the loan has been utilised?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Asian Development Bank have provided a loan of US \$285 million for Paradip-Ennore Coal Transportation Project which included \$ 134.85 million for creation of Mechanised Coal handling facilities at Paradip Port.

(b) The broad terms of the loan agreement are that the Government of India would pay an interest to the ADB at the rates fixed by the Bank from time to time and also the commitment charges at the rate of 0.75% per annum on the amount of loan sanctioned and remaining undrawn. The repayment period of the loan is 15 years including a grace period of 5 years. Goods and services to be procured from the proceeds of the loan are subject to the provisions of the procurement guidelines of Asian Development Bank.

(c) So far no amount has been drawn from the loan account.

#### **Time for Installation of Telephones**

3712. SHRI ROSHAN LAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether telephones sanctioned from M.Ps quota are not installed within a month's time as per instructions given by him;

(b) if so, the reasons therefor; and

(c) the action taken or proposed to be taken by the Government against those persons who are not complying with the orders?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI

SUKH RAM) : (a) Sir, some telephones sanctioned from M.P.s quota could not be installed within a month's time.

(b) The reasons are as follows :

(1) Further clarifications have to be sought from the applicant in respect of registration details.

(2) There is no spare capacity in the exchange from where the connection is to be given.

(3) There is difficulty in connecting the premises where telephone is to be provided to the exchange due to shortage of cable pairs.

(4) Un-avoidable procedural delays in communicating the sanctions down the line.

(c) Any action to be taken will be as per departmental rules in this matter.

#### **Salal Hydro-Electric Project in J&K**

3713. SHRI ANAND RATNA MAURYA : Will the Minister of POWER be pleased to state :

(a) whether the Union Government propose to start one more unit as Salal Hydro Electric Project in Jammu and Kashmir;

(b) if so, the time by which this added unit is likely to start working; and

(c) the benefits likely to be accrued through this unit particularly in that area ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU) : (a) and (b) The third 115 MW Unit of Salal Hydro electric Project

stage II is likely to be commissioned by March, 1995.

(c) With the commissioning of all the three units, the total installed capacity of Salal stage II will be 445 MW. The energy generated by the stage II units will be allocated amongst the States/UTs of the Northern Region in accordance with the formula for sharing of benefits from Central Sector hydro-electric projects. Jammu & Kashmir's share in the energy to be generated by stage II of the project will be 18.2% of which 12% will be free of cost.

#### **O.Bs. for Telephones in Delhi**

3714. SHRI BRAHMANAND MANDAL :  
SHRI TEJNARAYAN SINGH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a large number of O.Bs issued by the MTNL Delhi are awaiting installation and energisation;

(b) the number of O.Bs. that were issued in Delhi Telephones jurisdiction from December 1, 1993 to March 31, 1994 and out of them actually energised and the time by which the remaining are likely to be energised; and

(c) the steps Government proposes to take to curb malpractices at installation level when O.Bs. are kept pending for longer periods?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (c) The required information is being collected and will be laid on the table of the House.